

ITEM NO.54

COURT NO.6

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 21783/2023

(Arising out of impugned judgment and order dated 17-07-2023 in WA No. 452/2021 passed by the High Court of Chhattisgarh at Bilaspur)

CHHATTISGARH GRAMIN BANK & ORS.

Petitioner(s)

VERSUS

H.K. LAGAR

Respondent(s)

(IA No. 110966/2024 - GRANT OF INTERIM RELIEF)

Date : 14-05-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. Rishabh Sancheti, Adv.
Mr. K. Paari Vendhan, AOR

For Respondent(s) Mr. Niraj Sharma, AOR

UPON hearing the counsel the Court made the following

O R D E R

List before a Bench of which one of us (Prashant Kumar Mishra, J.) is not a Member.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR